OFFICERS RETIRED BY KASHMIR GOVT

584 SHRI B D KHOBARAGADE Will the Minister of Home Affairs be pleased to state

- (a) whether it is a fact that the Government of Jammu and Kashmir recently asked many senior officers to retire from service prematurely,
- (b) if so, whether some of these officers belong to the All-India Services; and
- (c) if the answer to part (b) above be in the affirmative whether the State Government had asked for any advice from the Union Government about the action taken against these officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R M HAJARNAVIS). (a) Yes Sir

- (b) No Sir
- (c) Does not arise

विदा विप्रापय शिक्षा प्रायोग की सिकारिशे

५८५ श्री विमलकुपार मन्नालालजी चौरडिया क्या शिक्षा मत्री यह बताने की क्रपा करेग कि

- (क) विश्वविद्यालय शिक्षा भ्रायोग की कौन-कौन सी सिफारिशे ग्रभी तक लागू नही की गई हैं, ग्रीर
- (ख) इन सिफारिशों को लागून करने के क्या कारण हैं?

\$[Recommendations of the Univer-SITY EDUCATION COMMISSION

585 SHRI V M CHORDIA Will the Minister of Education be pleased to state

(a) which of the recommendations of the University Education Commission have not been implemented so far, and

(b) what are the reasons for not implementing these recommendations?]

शिक्षामत्री(श्रेष्टिम ० सी० छागला)ः (क) ग्रीर (ख) सूचना एकत्रित की जा रही है ग्रोर यथासमय सभा-पटल पर रख दी जाएगी।

† [THE MINISTER OF EDUCATION (SHRI M C CHAGLA) (a) and (b) The information is being collected and will be laid on the Table of the Sabha in due course ]

STUDY LEAVE TO THE TEACHERS OF DELHI UNIVERSITY

586 SHRI ABDUL GHANI Will the Minister of Education be pleased to state

- (a) whether it is a fact that the Ministry of Education or the University Grants Commission has sent any instructions to the Delhi University in regard to granting of study leave in foreign countries to the teachers of the University and its constituent colleges, and
- (b) if so, what are those instructions?

THE MINISTER OF EDUCATION (SHRI M C CHAGLA) (a) and (b) The teachers of the University of Delhi are governed by the leave regulations framed by the University under clause 3 of Ordinance XI of the University in the matter of grant of study leave

In so far as the constituent colleges are concerned the Ministry of Education advised the University in December, 1947 to encourage the members of their staff to go abroad on approved courses of study, the Government paying 25% of the actual approved salary of the teachers during the period of their study leave However, from the 17th July, 1961, the teachers of the